

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
IN  
Original Application No. 238 OF 2024**

**IN THE MATTER OF:**

News item titled "UP gives permission to fell 112000 trees for road along Upper Ganga Canal" appearing in Hindustan Times dated 01.02.2024

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Dated: / /2025

(Jitendra Bharti)

Counsel for MoEF&CC

jitendrabhartiadvocate@gmail.com

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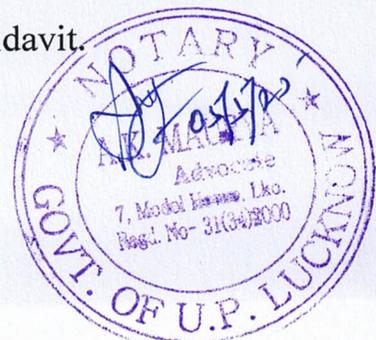
**ADDITIONAL AFFIDAVIT ON BEHALF OF THE GOVERNMENT  
OF INDIA, MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE  
CHANGE, NEW DELHI**

**MOST RESPECTFULLY SHOWETH:**

I, Ms. Vijaya Ratre, currently working as Assistant Inspector General of Forest at the Ministry of Environment, Forest and Climate Change (MoEF&CC), Regional Office, Lucknow, do hereby solemnly affirm and state as under:

1. That I, in my official capacity in the Ministry of Environment, Forest and Climate Change, in the above mentioned matter, am conversant with the facts and circumstances of the case on the basis of official records, and as such authorized and competent to swear this affidavit.

*Vijaya Ratre*



2. It is submitted that the instant additional affidavit is being filed in compliance to the direction issued by this Hon'ble Tribunal vide order dated 25.11.2024.
3. This Hon'ble Tribunal was pleased to pass the order dated 25.11.2024, relevant para read as:

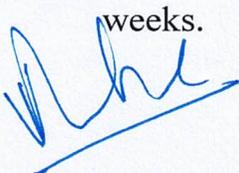
*".....13. Counsel for the applicant has also placed reliance upon Section 36 (4) of the Biodiversity Act, 2006 and has submitted that Central Government has failed to take action in terms of the said Sub-Section. Sub-Section (4) of Section 36 of Biodiversity Act, 2006 provides as under page:*

*"36 (4) The Central Government shall undertake measures, -*

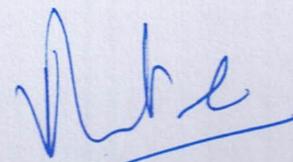
- (i) wherever necessary, for assessment of environmental impact of that project which is likely to have adverse effect on biological diversity, with a view to avoid or minimise such effects and where appropriate provide for public participation in such assessment;*
- (ii) to regulate, manage or control the risks associated with the use and release of living modified organisms resulting from biotechnology likely to have adverse.*

*14. MoEF&CC will clarify the above aspect in the next report...."*

4. It is humbly submitted that in compliance of the above directions with regard to the section 36(4) of the Biological Diversity Act, 2002, this Ministry has constituted a committee vide office order dated 20.02.2025 to examine the issue and submit their recommendation within period of six weeks.

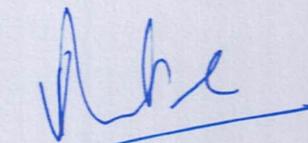


- 5. That the Report of the committee dated 01.04.2025, in compliance of order dated 25.11.2025 is placed before this Hon'ble Tribunal and annexed herein as **Annexure- R1.**
- 6. That the answering respondent reserves its right to file additional affidavit till pendent lite.
- 7. That in view of the aforementioned facts and circumstances, this Hon'ble Tribunal may kindly be pleased to pass appropriate order(s)/directions as the Hon'ble Tribunal may deem fit and proper in the interest of justice.

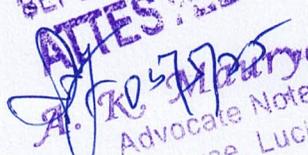
  
**DEPONENT**

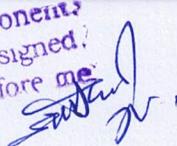
**VERIFICATION**

Verified at Lucknow on this 5<sup>th</sup> day of May, 2025 that the contents of this affidavit based on official record(s) maintained and information available in the office are true and correct, no part of it is false and nothing has been concealed there from.

  
**DEPONENT**



**EXECUTION ADMITTED  
 BEFORE ME  
 ATTESTED**  
  
 A. K. Maitya  
 Advocate Notary  
 7, Model House, Lucknow

Identify the deponent's  
 executant who has signed?  
 by his name before me.  


**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

In

**Original Application No. 238/2024**

**IN THE MATTER OF:**

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Date: 01.04.2025

### Report of Committee Constituted by MOEF&CC for OA No. 238 of 2024

The case OA No. 238/2024 NGT Principal Bench, New Delhi has been registered suo motu based on a news item disclosing the UP Government's intention to fell more than 1 lakh trees and shrubs in the protected forest areas of three forest divisions: Ghaziabad, Meerut, and Muzaffarnagar for the construction of lanes along a 111 km stretch of the Kawar Marg, from Muradnagar to Purkaji, near the Uttarakhand border.

The Hon'ble NGT vide its order 25.11.2024 has issued the following directions:

"13. Counsel for the applicant has also placed reliance upon Section 36 (4) of the Biodiversity Act, 2006 and has submitted that Central Government has failed to take action in terms of the said Sub-Section. Sub-Section (4) of Section 36 of Biodiversity Act, 2006 provides as under page:

"36 (4) The Central Government shall undertake measures,-  
(i) wherever necessary, for assessment of environmental impact of that project which is likely to have adverse effect on biological diversity, with a view to avoid or minimise such effects and where appropriate provide for public participation in such assessment;

(ii) to regulate, manage or control the risks associated with the use and release of living modified organisms resulting from biotechnology likely to have adverse."

14. MoEF&CC will clarify the above aspect in the next report."

2. Accordingly, for compliance of the above mentioned directions of Hon'ble NGT, the Ministry of Environment, Forest and Climate Change has constituted a Committee vide Order No. F. No. C-12026/4/2025-CS-III dated 20.02.2025). The committee consist of the following officers:

S.N.	Name of the Officer	Details	Designation
1.	Shri B. Prabhakar	Member Secretary, State Biodiversity Board, Uttar Pradesh, Lucknow	Chairperson
2.	Dr. B. Balaji	Member Secretary, National Biodiversity Authority, Chennai	Member
3.	Smt. Vijaya Ratre	Assistant Inspector General, Integrated Regional Office of MoEF&CC, Lucknow	Member
4.	Shri. Raghu Kumar Kodali	Scientist-G, CS-III Biodiversity Division, MoEF&CC	Convenor

#### Meetings of the committee:

3. The committee had its 1<sup>st</sup> meeting on 27.02.2025. The Committee observed that the decision was made by the state of Uttar Pradesh to alleviate traffic congestion in

the districts of Muzaffarnagar, Meerut, and Ghaziabad. Further, it was observed that the feasibility report was prepared after conducting an extensive study on the subject. It was also observed that a report dated 05.11.2019, was prepared by the Chief Engineer, PWD, Meerut to explore the possibility of either widening the existing road or constructing a new road on the other side of the canal. After examining the report at the state level it was decided and communicated vide letter dt. 26.11.2019 a new road to be constructed on the Right side of the canal running into 3 districts. The Committee further decided to examine all the relevant documents related to the project. PWD department has submitted the EIA/EMP report prepared by QCI, NABET accredited EIA consultant.

4. The Committee had its 2<sup>nd</sup> meeting on 17.03.2025 and examined all the relevant approvals and EIA/EMP report and the committee had the site visit on 26.03.2025.

**Report of the Site visit:**

5. On 26.03.2025, the Committee visited the sites in Ghaziabad, Meerut, and Muzaffarnagar and discussed with the concerned departments. The site visit photographs are attached as **Annexure-I**.

6. **The committee examined the relevant Government approvals/clearances and EIA/EMP report. Some of the relevant details are given below:**

i. **The details of the approval given by the Regional Empowered Committee (REC):** The case has been approved by the REC. Therefore, after considering the matter, the Central Government has allotted 113.68 Ha of protected forest land in the Muzaffarnagar Forest Division of the district from 51.910 Km chainage to 163.40 for the construction of Chaudhary Charan Singh, Kanwar Road. District Meerut Forest Division has 84.6 Ha of protected forest land and Ghaziabad Forest Division has 24.7 Ha of protected forest land i.e., a total of 222.98 Ha of non-forestry use of protected forest land and 16873 trees in Muzaffarnagar Forest Division, 66685 trees/saplings in Meerut Forest Division and Ghaziabad Forest Division. Provides in-principle approval for felling of 4164 trees and 25,000 plants i.e., a total of 1, 12,722 trees/plants.

ii. **EIA/EMP report:**

- The project road does not pass through any wildlife Sanctuary/National Park or its Eco sensitive zone.
- Flora and fauna study of the proposed project area and its 500 m radius were made to understand the present the status of the vegetation cover and to prepare a comprehensive checklist of the existing flora and Fauna.
- The removal of these trees and the loss of vegetation cover will have some effect on local ecological balance, such as the disruption of habitat for small birds, mammals, etc., that will be forced to migrate to other areas. To mitigate the loss of trees, 484720 plants will be planted in the districts/forest divisions other than the project and 21028 plants will plant in the Meerut district/forest division around the project, i.e. a total of 505748 plants (approx. 4.5 times of every tree cut) will be planted and their 10 years annual maintenance work will be completed by the Forest Department.
- The project has marginal impacts on the flora and fauna and surrounding ecosystem as predominant land use pattern is agriculture in nature. The proposed project involves diversion of 222.98 ha of protected forest land (upper

Ganga canal crossing) which are declared as a protected forest for management purposes.

- The negative impact that the project will cause is the loss of trees, leading to loss of shade, fruits, timbers and other economic activities, and the ecosystem. However, if re-plantation scheme is launched vigorously, it will help in restoring the ecological balance. The effect of this project on the faunal elements may be the restriction of their movement and migration. However, effective mitigation measures will reduce the impact.
- As per conditions mentioned in the in-principal approval of forest clearance, compensatory afforestation will also be done in & around District Meerut on available non-forest/ forest land and along with roadside plantation.
- Rs. 24, 63, 39,762 is deposited in CAMPA fund as per Net present value calculation of the diverted protected forest.
- In addition to the above cost, an additional amount of **Rs 3, 90, 00,000 (Three crores Ninety Lakhs only)** has been proposed as environmental protection measures.

**iii. Other related information:**

- The State Government of Uttar Pradesh vide Government Order No. 372/2020/182(A)/23-11-2020-1/2(203)/2019 23.12.2020 granted approval for the construction of the Chaudhary Charan Singh Kawar Marg (Right Bank of Upper Ganga Canal) in District Muzaffarnagar, Meerut and Ghaziabad.
- The land on which the proposed construction is to be done is under the ownership of the Irrigation Department, State of Uttar Pradesh, for which the Irrigation Department has granted a No Objection Certificate on 21.12.2017 to the Public Work Department, vide its letter No 2616/CE Ganga/Kawar Marg.
- A joint survey was conducted physically by State PWD and the Forest Department, to obtain forest clearance.
- The requisite permission/consent for the aforesaid project has been duly granted by the Regional Empowered Committee (REC), MoEFCC vide letter no. 8B/UP/06/2021/FC/930 dated 28.02.2023.

**iv. Forest Clearance:**

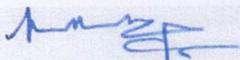
- It was noted that the Compensatory afforestation has to be taken up by the Forest Department over an area of 408.06 ha at the cost of the user agency. As far as possible, a mixture of local indigenous species shall be planted, and monoculture of any species may be avoided.
- The non-forest land that is unsuitable for plantation should be taken up for protection and assisted afforestation in the available space using necessary cultural operation techniques.
- Roadside plantation/block plantation should be taken up in any of the three affected districts in the proposal to compensate for the loss of tree cover.
- The non-forest land of 223.00 ha in district Lalitpur proposed for CA shall be transferred and mutated in the name of the Forest Department and notified as RF/PF prior to Stage-II approval. Double degraded forest land was also selected in district Mirzapur, Sonbadhra and Lalitpur for compensatory afforestation (including 41.22 Ha of non-forest land in Dist.- Lalitpur) to increase forest cover in selected less dense areas.

- As per the site survey and inspection report in part II of Forest clearance (enclosed as Annexure-II), no rare and Endemic species are found in project site.

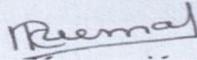
7. **Observations and recommendations of the Committee:**

- The project road does not pass through any wildlife Sanctuary/National Park or its Eco sensitive zone. Tree felling is taking place on the canal side plantation raised by the Forest Department.
- No rare or endemic species are found in the project site.
- The project has marginal impacts on the Flora and Fauna and surrounding ecosystem as predominant land use pattern is agriculture in nature.
- The forest clearance process itself involves a detailed assessment of the project's impact on forests, including biodiversity. Projects involving road construction have complied with forest clearance conditions under the Forest (Conservation) Act, 1980.
- Complete Flora assessment is done in FC clearance. Further, detailed flora and fauna study was also conducted during EIA/EMP preparation and also relevant mitigation measures were suggested in EIA/EMP for the conservation of the wildlife during construction and operation phase to be implemented by PWD department.
- Rs.24, 63, 39,762 is deposited in CAMPA fund as per Net present value calculation of the diverted protected forest. The said amount will be utilised for the improvement of Forest areas & wildlife habitat in coming years covering the 3 districts Ghaziabad, Meerut and Muzaffarnagar.
- In addition to the above cost, an additional amount of Rs. 3, 90, 00,000 has been proposed as environmental protection measures which includes plantation of additional 50,000 no of plants with a cost of 3, 50, 00,000 along the proposed project road during the balance work of construction and 5 years post construction which is to be implemented by the PWD.

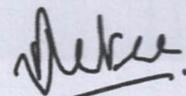
8. Therefore, in view of above, the separate impact assessment under section 36(4) of the Biological Diversity Act may not be required.



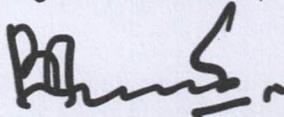
(Dr. B. Balaji)



(Raghu Kumar Kodali)



(Smt. Vijaya Ratre)



(B. Prabhakar)

Annexure-I



District :- Muzaffarnagar  
Chainage 107.400



District :- Muzaffarnagar  
 Chainage 106.950



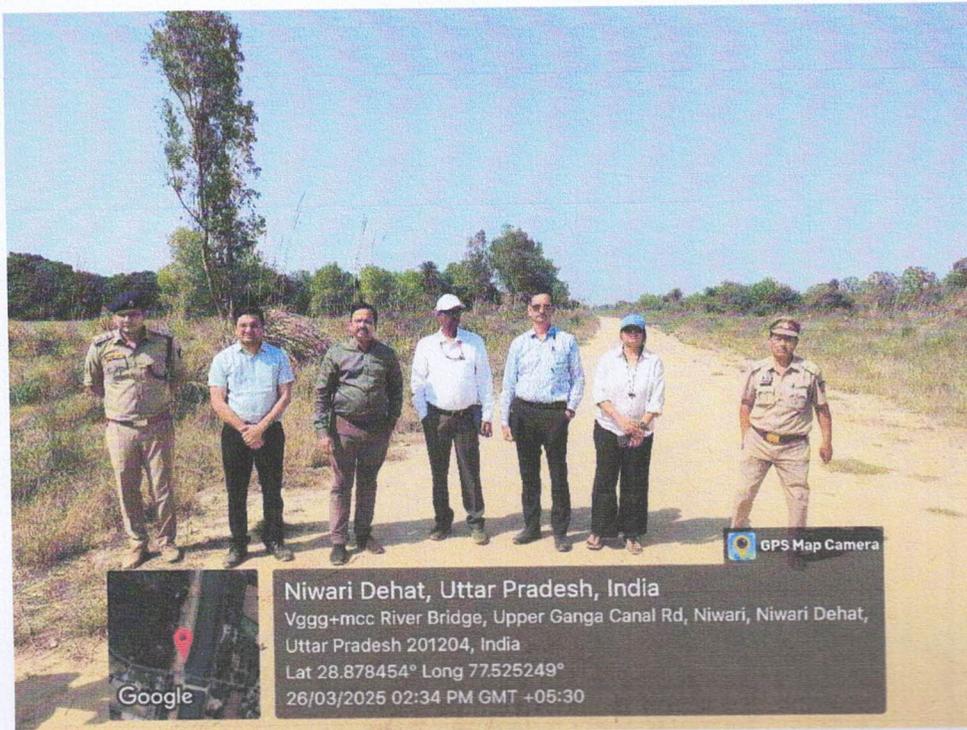
District :- Muzaffarnagar  
Chainage 106.300



District :- Meerut  
Chainage 127.250



District :- Meerut  
 Chainage 131.150



District :- Ghaziabad  
Chainage 152.700



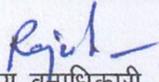
District :- Ghaziabad  
Chainage 162.600

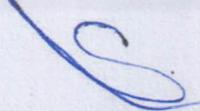
चौधरी चरण सिंह कावड मार्ग के निर्माण में जनपद गाजियाबाद के अन्तर्गत अपर गंग नहर की दांयी पटरी के किमी० चैनेज 151.050 से किमी० चैनेज 163.40 तक सडक के नवनिर्माण के सम्बन्ध में

### संयुक्त निरीक्षण रिपोर्ट

प्रमाणित किया जाता है कि चौधरी चरण सिंह कावड मार्ग के निर्माण में जनपद गाजियाबाद के अन्तर्गत अपर गंग नहर की दांयी पटरी के किमी० चैनेज 151.050 से किमी० चैनेज 163.40 तक सडक के नवनिर्माण में प्रयुक्त होने वाली संरक्षित वन भूमि 24.70 हे० संरक्षित वन भूमि हस्तान्तरण के सम्बन्ध में लोक निर्माण विभाग, गाजियाबाद के सहायक अभियंता एवं वन विभाग के क्षेत्रीय वनाधिकारी, मोदीनगर के साथ दिनांक 11.05.2021 को किया गया। चौधरी चरण सिंह कावड मार्ग के निर्माण में जनपद गाजियाबाद के अन्तर्गत अपर गंग नहर की दांयी पटरी के किमी० चैनेज 151.050 से किमी० चैनेज 163.40 तक सडक के नवनिर्माण में प्रयुक्त होने वाली संरक्षित वन भूमि 24.70 हे० प्रयोग की जाने वाली वन भूमि की मांग अपरिहार्य है तथा संरक्षित वन भूमि के अतिरिक्त कोई अन्य विकल्प नहीं हैं। प्रस्ताव को स्वीकृत करने की संस्तुति की जाती है।

संयुक्त निरीक्षण रिपोर्ट सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

  
क्षेत्रीय वनाधिकारी,  
मोदीनगर।

  
अधीशासी अभियंता, खण्ड-2,  
लोक निर्माण विभाग,  
गाजियाबाद।

  
प्रभोगीय निदेशक  
सा० बा० प्र  
गाजियाबाद।

**SITE INSPECTION REPORT NOT BELOW THE RANK OF DCF**  
**(For the forest land to be diverted under FCA)**

A proposal number **FP/UP/ROAD/121197/2021** has been received by this office from the **Executive Engineer, Construction Division (Building) PWD Meerut** for diversion (under FCA 1980) of **24.70 Hectares** of Forest land for non-forestry purpose in district Ghaziabad. The subject envisages the use of forest land for **Construction of Choudhary Charan Singh Kavad Marg on Right Hand Side shoulder of Upper Ganga Canal from KM Ch. 51.910 to KM Ch.163.40 in district-Muzaffernagar, Meerut, Ghaziabad in U.P.** The site inspection of the land involved in the proposal in District Ghaziabad has been done by me alongwith **Mr. Maneesh Verma, Executive Engineer, PWD Ghaziabad, Mr. J. K. Sharma, Assistant Engineer, PWD Ghaziabad, Mr. Shatendra Kumar, Junior Engineer, from user agency and Mr. Ashutosh Pandey, Sub Divisional Officer, Social forestry division Ghaziabad, Mr. Rajesh Kumar, Range Officer etc.** on dated **18-04-2021**.

During inspection of the site it is found that land required by the user agency is a **Protected Forest** measuring nearly **24.70 Hectares**.

The requirement of forest land as proposed by the user agency in col. 2 part- 1 is unavoidable and is barest minimum required for the project.

Whether any rare/ endangered/ unique species of flora and fauna found in the area. If, so the details there of: - **NIL**

Whether any protected archeological/ heritage site/ defense establishment or any other important monuments is located in the area, if, so the details there of with NOC for competent authority, if required: - **NIL**

- a. The user agency has not violated the provisions of **Forest Conversation Act-1980** and no work has been started. :- **YES**
- b. It has been found that the user agency has violated the Forest (Conversation), Act 1980 provisions. A detailed report as per para 1.9 of chapter-I, Para-C of Handbook of Forest (Conversation) Act 1980 is attached :- **NO**
- c. Specific recommendation for acceptance or otherwise of the proposal :-

The proposal **Construction of Choudhary Charan Singh Kavad Marg on Right Hand Side shoulder of Upper Ganga Canal from KM Ch.51.910 to KM Ch.163.40 in district-Muzaffer Nagar, Meerut, Ghaziabad in U.P.** is a road construction project. The user agency has justified the importance of the project by submitting that, the proposed road will cater the connectivity needs of the public. On the left side of the canal, the road is already constructed which is being used as an alternative for NH-58. This road is also used by on foot travellers as well as vehicular traffic during Kavad yatra in the month of *Sravan*. Due to heavy footfall and traffic, this left side road of the canal gets totally congested which in turn block traffic on NH-58 too. Thus, to construct the road at right hand side of the canal can help to ease the traffic congestions on left hand side road of the canal as well as on NH 58 and local people of the area will get better connectivity.

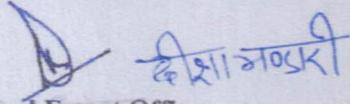
Considering above submissions in justification of project, the project is recommended for the acceptance in public welfare with the following condition:-

1. Since the project requires nearly 24.70 hectares of protected forest land, a forest nursery with its constructed components, in an area of approx. 2 hectares is established which cater the need of approximately 4.5 lakhs of plants to different parts of Ghaziabad along with the area with permanent wall-fencing and gateway which comprises range office premises, and plantations which are still under maintenance are being affected to their destruction. This will result into re-establishment of all public utilities of forest department such as range premises and a new nursery on the lines of present one. An estimate comprising the above losses have already been sent to the user agency vide letter no.5272/14-1 dated 05 May 2021 (enclosed herewith). The user agency shall submit the same to Ghaziabad forest division for the re-establishment of above public utilities in Modinagar range.



Place: - Ghaziabad

Dated: - 18.04.2021

  
Divisional Forest Officer  
Social Forestry Division  
Ghaziabad

(ii) Species-wise local/scientific names and girth-wise enumeration of trees at FRL

S. No.	Scientific Name	Local Name	(0-30)cm.	(31-60)cm.	(61-90)cm.	(91-120)cm.	(121-150)cm.	(>150)cm.
1	Acacia Catechu	Khair	0	14	0	0	0	0
2	Butea Monosperma	Dhaak	0	2	0	1	2	0
3	Prosopis Juliflora	Prosopis	0	409	53	18	12	15
4	Jatropha Curcas	Jatrupa	0	67	2	0	0	0
5	Terminalia Bellarica	Baheda	0	52	62	19	4	0
6	Zizyphus Jujuba	Ber	0	7	7	2	0	0
7	Albizia Procera	siras	83	25	37	9	2	0
8	Prosopis Juliflora	jaad	0	25	4	0	0	0
9	Kigelia Pinnata	balam kheera	0	2	0	0	0	0
10	Aegle Marmelos	belpathar	0	3	4	1	0	0
11	Melia Azadirachta	bakayan	0	12	30	5	2	3
12	Dalburgia Sissoo	shisham	7730	981	98	59	13	5
13	Pongamia Pinnata	Kanji	6363	419	117	57	20	4
14	Terminalia Arjuna	Arjun	200	8	7	3	0	9
15	Ficus Lacor	Pilkhan	2228	30	4	1	0	1
16	Syzygium Cumini	Jamun	785	12	3	2	8	0
17	Acacia Auriculiformis	Akesia	2000	225	4	0	0	0
18	Pterospermum Acerifolia	Kanak Champa	170	0	0	0	0	0
19	Bauhinia Parviflora	Kachnar	200	14	34	24	0	0
20	Eucalyptus	Eucalyptus	2000	38	63	47	15	11
21	Tectona Grandis	Sagaun	1918	276	45	8	0	0
22	C.Siamia	kesiya syamiya	100	36	11	10	2	0
23	Azadirachta Indica	Neam	20	22	11	17	5	0
24	Holoptelia integrifolia	Chilbil	949	8	1	0	0	0
25	Ficus Bengalensis	Bargad	55	0	0	0	0	3
26	Ficus Religiosa	Peepal	125	13	2	0	0	4
27	Acacia Nilotica	Babool	20	14	2	1	0	0
28	Others	other	196	114	94	58	17	0
Total			25142	2828	695	342	102	55
Sub Total (No of Trees.)			29164					



Phone-0120-2783617  
Fax-0120-2783618  
E-mail-dfogzb@gmail.com

**कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, गाजियाबाद।**

पत्रांक: 5272 /14-1, दिनांक, गाजियाबाद 05 मई, 2021

सेवा में,

अधिकासी अभियन्ता,  
लोक निर्माण विभाग डिविजन,  
मेरठ।

विषय: चौधरी चरण सिंह कावड़ मार्ग के निर्माण के सम्बन्ध में प्रस्ताव संख्या- FP/UP/ROAD/121197/2021  
महोदय,

उपरोक्त सन्दर्भित पत्र के क्रम में आवगत कराना है कि आप द्वारा प्रेषित प्रस्ताव में निम्न कमियां है उक्त को दूर कर संशोधित प्रपत्र भेजने का कष्ट करें।

1. पृष्ठ संख्या-18 के काष्ठ वेनिफिट में आप द्वारा अवगत कराया है कि प्रकरण में कोई भी पब्लिक फेसिलिटी व इन्फ्रा ट्रेक्चर वाधित नहीं है। जबकि उक्त प्रस्ताव में संरक्षित भूमि के अतिरिक्त वन विभाग मुरादनगर पौधशाला का परिसर जिसमें ग्रीन हट, पौली हाउस, पौधशाला गेट, ऑफिस दीवार एवं पौधशाला सिचाई नाली, बोरिंग बैड़, हैण्ड पम्प, पौध आदि का विस्थापन होना है। उक्त नर्सरी की मूलभूत संरचना प्रभावित होने से मोदीनगर तहसील के अन्तर्गत विभिन्न विभागों, जन सामान्य एवं स्थानीय निकायों को वृक्षारोपण हेतु पौध उपलब्ध कराने की व्यवस्था अवरुद्ध होगी।
2. पृष्ठ संख्या-19 में जनपद गाजियाबाद के अन्तर्गत प्रभावित होने वाली 24.70 हे० गैर वन भूमि देने की सहमति दी गयी है जबकि प्रकरण में दुगनी अवनत वन भूमि की मांग की जा रही है। अतः उक्त प्रपत्र में भी स्पष्ट उल्लेख करें कि लोक निर्माण विभाग द्वारा गैर वन भूमि दी जानी है अथवा दुगनी अवनत वन भूमि में वृक्षारोपण प्रस्तावित किया जाना है।
3. आप द्वारा जनपद गाजियाबाद के अन्तर्गत परिसम्पत्तियों का आकलन 97 लाख दर्शाया गया है जो गलत है। इस वन प्रभाग के अन्तर्गत पढ़ने वाले चैनेज 151.050 से 163.400 में निम्नानुसार परिसम्पत्तियों का क्षति होगी, अनुमानित विवरण निम्नवत् हैं।

● मील संख्या 94 से 98 मील दांयी पटरी 2011 वृक्ष का मूल्य राशि	घनराशि- 1302200.00
● मील संख्या 99 से 100.5 मील दांयी पटरी 2153 वृक्ष का मूल्य राशि	घनराशि- 2592848.00
योग- 4164	
4164 पेड़ों पर गदावा बनाकर नम्बर डालना मूल्य प्रति वृक्ष 05.00	घनराशि - 20820.00

**विभिन्न वर्षों के वृक्षारोपण।**

- मील 94, 95 दांयी पटरी वृक्षारोपण वर्ष 2014-3750 पौध चारों वर्षों के प्राक्लनों के अनुसार  
कुल घनराशि- 1302200.00
- मील 98.99 व 100 पार्ट दांयी पटरी वृक्षारोपण वर्ष 2015-5000 पौध चारों वर्षों के प्राक्लनों के अनुसार  
कुल घनराशि- 1302200.00
- मील 94 पार्ट दांयी पटरी वृक्षारोपण वर्ष 2016-2500 पौध चारों वर्षों के प्राक्लनों के अनुसार  
कुल घनराशि- 860400.00
- मील 96 पार्ट दांयी पटरी वृक्षारोपण वर्ष 2016-2500 पौध चारों वर्षों के प्राक्लनों के अनुसार  
कुल घनराशि- 877100.00
- मील 95 पार्ट दांयी पटरी वृक्षारोपण वर्ष 2019-5500 पौध चारों वर्षों के प्राक्लनों के अनुसार  
कुल घनराशि- 1171500.00
- मील 97 पार्ट दांयी पटरी वृक्षारोपण वर्ष 2019-5500 पौध चारों वर्षों के प्राक्लनों के अनुसार  
कुल घनराशि- 1171500.00

योग - 24750 पौधे

4. 250 आर०सी०सी० ट्री गार्ड रोपण 2015 दर रू० 2265 प्रति ट्री गार्ड, प्राक्लन के अनुसार  
कुल घनराशि- 5662500.00
5. पौधशाला में सेही जाली 200 मीटर दर रू० 450 प्रति मी० प्राक्लन के अनुसार  
कुल घनराशि- 90000.00

- रेंज कार्यालय में 4x मीटर दीवार, 68 स्क्वायर मीटर कार्यालय में इण्टर लाकिंग टायल्स रास्ता एवं एंगल आयरन तथा गेट की लागत, प्राक्लन के अनुसार कुल धनराशि- 350000.00
7. ग्रीन हाउस व उसकी दीवार, प्राक्लन अनुसार कुल धनराशि- 303300.00
8. पाली हाउस, प्राक्लन के अनुसार कुल धनराशि- 365000.00
9. हैण्डपम्प बाजार मूल्य कुल धनराशि- 35000.00
10. पौधशाला में सिंचाई नाली 450 मीटर दर प्रति रू0 975 प्रति मी0 बाजार मूल्य कुल धनराशि- 438750.00
11. पौधशाला में 02 बोरिंग मय समर सेबिल बाजार मूल्य कुल धनराशि- 110000.00
12. पौधशाला में आ रही 100000 थैली पौधों को दूसरे स्थान पर प्लाट बनाकर रखना अनुमानित कुल धनराशि- 300000.00
13. पौधशाला में बनी बर्मी कम्पोस्ट खाद की बेड, प्राक्लन के अनुसार कुल धनराशि- 35000.00
14. नई हाईटैक/मोर्डन पौधशाला निर्माण हेतु वांछित धनराशि कुल धनराशि-10412000.00
- योग- 29520973.00
15. कन्टीजैन्सी 2% क्रम संख्या-01 से 13 तक की कुल धनराशि- 590419.00
- योग- 30111392.00
16. इस वन प्रभाग के अन्तर्गत मील 94 से मील संख्या-100.5 तक 4164 वृक्ष एवं वर्ष 2014, 2015, 2016, 2019 के वृक्षारोपण के 24750 पौधों प्रभावित/वाधक होंगे तदनुसार भाग-1 में संशोधित करने का कष्ट करें। ताकि प्रकरण में अग्रिम कार्यवाही की जा सकें।

भेषदीय,  
05/05/2021  
रक्षिता मण्डरी  
प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
गाजियाबाद।

पत्रांक 5272 / दिनांकित

प्रतिलिपि: वन संरक्षक मेरठ वृत्त, मेरठ को सूचनार्थ प्रेषित।

प्रतिलिपि: मुख्य अभियन्ता, लोक निर्माण विभाग, मेरठ को सूचनार्थ प्रेषित।

प्रतिलिपि: अधिशासी अभियन्ता, खण्ड-2 लोक निर्माण विभाग, गाजियाबाद को सूचनार्थ प्रेषित।

05/05/2021  
रक्षिता मण्डरी  
प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
गाजियाबाद।

अपर गंगा नहर मील 67.80 से मील 93.00 दांयी पटरी पर प्रस्तावित काँवड मार्ग के निर्माण में  
प्रभावित होने वाले वृक्षों का प्रजातिवार विवरण।

क्र० सं०	प्रजाति	वनस्थिति नाम	वृक्षों का वर्गव्यास							योग
			0-30	31-60	61-90	91-120	121-150	150 से ऊपर	10	
1	अकोशिया अरिकुलिफॉर्मिस	Acacia Auriculiformis	125	32	6	0	0	0	0	163
2	खैर	Acacia Catechu	132	426	69	9	2	0	0	638
3	बबूल	Acacia nilotica	0	2	0	0	0	0	0	2
4	बेल	Aegle marmelos	5	14	8	4	1	1	1	33
5	सिरस	Albizia lebeck	195	113	20	19	20	20	21	388
6	सेमल	Bombax ceiba	159	152	91	82	58	109	651	
7	अरु	Alanthus excelsa	2	14	13	17	4	20	70	
8	अलस्टोनिया	Alstonia scholaris	0	0	0	0	1	2	3	
9	नीम	Azadirachta indica	71	29	17	13	7	3	140	
10	कचनार	Bauhinia variegata	2	5	21	10	7	5	50	
11	कैसिया सेमीया	Cassia Siamea	254	70	24	39	31	11	429	
12	अमलतास	Cassia fistula	7	54	16	7	1	2	87	
13	शीशम	Dalbergia sissoo	9830	1533	143	56	30	22	11614	
14	यूकैलिप्टस	Eucalyptus	4525	422	336	258	93	66	5700	
15	बराद	Ficus benghalensis	0	1	2	5	0	9	17	
16	कठ सागौन	Haplophragma adenophyllum	444	919	206	50	16	3	1638	
17	पापड़ी	Holoptelea integrifolia	400	585	130	88	34	16	1253	

*[Handwritten Signature]*

अधिसारी अधिवक्ता  
निर्माण कार्य (खन) कोषाधिकारी  
मेरठ

क्षेत्रीय वन अधिकारी  
रिजानी सेन्ट्र (मेरठ)

क्षेत्रीय वनाधिकारी  
सरथना (मेरठ)

प्रशासनिक निदेशक (अधीनस्थ)  
प्रशासनिक वानिकी प्रभाग  
मेरठ।

क्र० सं०	प्रजाति	वनस्पति नाम	वृषों का वर्णव्यास									योग
			0-30	31-60	61-90	91-120	121-150	150 से ऊपर	10			
1	2		4	5	6	7	8	9		10		
18	कंजी	Pongamia pinnata	10882	879	177	163	63	28		12192		
19	गूलर	Ficus racemosa	5	5	8	2	1	8		29		
20	प्रोसपिस	Prosopis juliflora	93	455	214	181	103	57		1103		
21	पीपल	Ficus religiosa	1	1	2	0	1	9		14		
22	आम	Mangifera indica	4	36	57	38	24	19		178		
23	बकैन / बकायन	Melia azedarach	15	30	7	7	1	1		61		
24	ज्यूलीफ्लोरा	Prosopis eimeria	0	0	0	0	0	0		0		
25	पिलखन	Ficus virens	2	6	6	0	2	4		20		
26	जामुन	Syzygium cumini	6592	51	68	55	64	42		6872		
27	जंगल जलेबी	Pithecellobium dulce	952	6	1	0	0	3		962		
28	अर्जुन	Terminalia arjuna	2125	92	95	137	98	71		2618		
29	बहेडा	Terminalia bellirica	473	38	25	17	8	11		572		
30	सागौन	Tectona grandis	7179	1981	824	197	30	6		10217		
31	बेर	Ziziphus mauritiana	21	38	0	0	0	0		59		
32	रेटा / रहटा (तिसाँड़ा)	Cordia dichotoma	8	19	1	1	1	1		31		
33	गोल्डमोहर	Delonix regia	637	0	2	1	0	0		640		
34	खडल बडल (बडल)	Artocarpus lacucha	0	4	0	0	0	0		4		
35	महुआ	Madhuca indica	0	1	0	0	0	0		1		
36	खजूर	Phoenix dactylifera	0	0	0	0	0	0		0		
37	शाहतूत	Morus alba	9	24	5	3	1	0		42		
38	आवला	Phyllanthus emblica	11	8	2	2	0	0		23		
39	इमली	Tamarindus indica	0	0	0	0	0	0		0		

*[Handwritten Signature]*

अधिसूची अधिकाारी  
क्षेत्रीय वन अधिकारी  
रिडानी रेन्ज (मेरठ)  
मेरठ

*[Handwritten Signature]*

क्षेत्रीय वन अधिकारी  
सरथणा (मेरठ)  
मेरठ

प्रशासकीय निदेशक (वृक्ष संरक्षण)  
सामाजिक वानिकी प्रभाग  
मेरठ

08/7/24

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क्र० सं०	प्रजाति	वनस्पति नाम	वृषों का वर्गीकरण							योग
			0-30	31-60	61-90	91-120	121-150	150 से ऊपर	10	
1	2	3	4	5	6	7	8	9	10	
40	तुन	Toona ciliata	221	31	3	1	3	0	259	
41	गुडैल	Trewia nudiflora	15	93	20	4	0	0	132	
42	सहजन	Moringa oleifera	383	2	3	0	0	0	388	
43	बोतलबुश	Callistemon	0	1	8	0	0	0	9	
44	इमली	Tamarindus indica	32	0	1	0	0	0	33	
45	अशोक	Saraca asoca	1	9	1	0	0	0	11	
46	पुत्रनजीवा	Putranjiva roxburghii	2	0	1	0	0	0	3	
47	पोपलर	Populus	0	3	0	0	0	0	3	
48	अमरुद	Psidium guajava	3	4	0	0	0	0	7	
49	ढाक	Butea monosperma	0	1	0	0	0	0	1	
50	कदम	Neolamarckia cadamba	0	0	0	1	1	0	2	
51	कीकर	Vachellia nilotica	1	0	0	0	0	0	1	
52	सुबबूल	Leucaena leucocephala	1	1	0	1	1	0	4	
53	कोकाट	Other	89	113	19	3	0	2	226	
54	बिसान्दु	Other	5	5	2	0	0	0	12	
55	खजूर	Phoenix Sylvestris	1680	0	0	0	0	0	1680	
56	बांस	Dendrocalamus Strictus	5400	0	0	0	0	0	5400	
योग-			52993	8308	2654	1471	707	552	66685	

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पृष्ठ संख्या-

संयुक्त निरीक्षण रिपोर्ट

निर्माण खण्ड (भवन), लोक निर्माण विभाग, मेरठ द्वारा जनपद मेरठ के अन्तर्गत चौधरी चरण सिंह काँवड़ मार्ग के नये निर्माण हेतु गंगा नहर की दांयी पटरी के कि०मी० 108.750 से कि०मी० 151.050 की 84.600 है० संरक्षित वनभूमि का प्रस्तावक विभाग निर्माण खण्ड (भवन), लोक निर्माण विभाग, मेरठ के साथ क्षेत्रीय वन अधिकारी, सरधना के द्वारा दिनांक- 27.03.2021 एवं क्षेत्रीय वन अधिकारी, रिठानी के द्वारा दिनांक- 08.03.2021 को संयुक्त निरीक्षण किया गया। उक्त कार्य में विभिन्न प्रजाति के कुल 66685 वृक्ष/पौधे बाधक है। इस परियोजना के निर्माण हेतु 84.600 है० वनभूमि पर भू-स्वामित्व वन विभाग का नहीं है तथा विज्ञप्ति संख्या 4041/XIV. दिनांक 15.10.1954 के अनुसार वन विभाग का संरक्षित क्षेत्र है। सम्यक विचारोपरान्त पाया गया कि प्रस्तावित वन भूमि की मांग योजना की आवश्यकता को देखते हुए न्यूनतम है तथा मार्ग निर्माण के संरेखण में सरधना रेंज परिसर की प्रभावित होने वाली परिसम्पत्तियों को निर्माण खण्ड (भवन), लोक निर्माण विभाग, मेरठ द्वारा स्वयं की देखरेख में विभागीय स्तर पर स्वयं के व्यय पर परियोजना से प्रभावित होने वाले परिसम्पत्तियों का निर्माण कार्य कराया जायेगा। इसके अतिरिक्त क्षेत्रीय वन अधिकारी, सरधना यदि कार्यालय/आवासों की सुरक्षा की दृष्टि से जो अतिरिक्त निर्माण, जैसे मिट्टी भरान, परिसर की बाउन्ड्रीवाल एवं स्कैप चैनल इत्यादि का निर्माण कराना चाहेंगे, तो इसके लिये भी निर्माण खण्ड (भवन), लोक निर्माण विभाग, मेरठ प्रतिबद्ध होगा।

(शाकिर राव)

सहायक अभियन्ता  
निर्माण खण्ड (भवन),  
लोक निर्माण विभाग  
मेरठ।

(संजय चौधरी)

क्षेत्रीय वन अधिकारी,  
सरधना।  
क्षेत्रीय वन अधिकारी  
सरधना (मेरठ)

(नरेश कुमार)

क्षेत्रीय वन अधिकारी,  
रिठानी।  
क्षेत्रीय वन अधिकारी  
रिठानी रेंज (मेरठ)

(सी०पी० सिंह)

अधिशासी अभियन्ता  
निर्माण खण्ड (भवन),  
लोक निर्माण विभाग  
मेरठ।

(राजेश कुमार)

प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग,  
मेरठ।  
प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
मेरठ।

अपर गंगा नहर मील 67.80 से मील 93.00 दांयी पटरी पर प्रस्तावित काँवड मार्ग के निर्माण में प्रभावित होने वाले वृक्षों एवं पौधों का सारांश

क्र० सं०	रेंज का नाम	रोड का नाम	मील	पटरी	बाधक वृक्ष / पौधे			योग
					विभिन्न प्रजाति के वृक्षों की संख्या	यूकेलिप्टस प्रजाति के वृक्षों की संख्या	विभिन्न प्रजाति के पौधों की संख्या	
1	2	3	4	5	6	7	8	9
1	सरधना	अपर (मुख्य)	67 से 80	दायीं	11055	797	8537	20389
2	रिठानी	गंगा नहर	81 से 93	दायीं	4914	427	33875	39216
योग-					15969	1224	42412	59605
3	सरधना	अपर (मुख्य)	67 से 80	दायीं	बांस	41 कोठी X 50		2050
4	रिठानी	गंगा नहर	81 से 93		बांस	67 कोठी X 50		3350
योग-						108 कोठी X 50		5400
5	सरधना		67 से 80	दायीं	खजूर	1680		1680
6	रिठानी		81 से 93		खजूर	-		0
योग-						-		1680
कुल योग-								66685

J.E.

अधिसूची अधिवक्ता  
निर्माण कार्य (अपर) विभाग  
मेरठ

NR 05/7/21  
क्षेत्रीय वन अधिकारी  
रिठानी रेंज (मेरठ)

क्षेत्रीय वनाधिकारी  
सरधना (मेरठ)

08/7/21  
प्रभागीय निदेशक (राजेश कुमार)  
सामाजिक वानिकी प्रभाग  
मेरठ।

अपर गंगा नहर मील 67.80 से मील 93.00 दांयी पटरी पर प्रस्तावित काँवड मार्ग के निर्माण में प्रभावित होने वाले वृक्षारोपण के पौधों का प्रजातिवार विवरण।

क्र० सं०	रेंज	मील /पटरी	वृक्षारोपण वर्ष	प्रजातिवार बाधक पौधों की संख्या							
				अर्जुन	कजी	जामुन	कैशिया सेभिया	साहजन	इमली	अकशिया अरिकुलिफॉर्मिस	बहेड़ा
1	2	3	4	5	6	7	8	9	10	11	12
1	सखना	68 दांयी पटरी	2015-16	0	38	20	22	0	12	0	0
2	सखना	69 दांयी पटरी	2014-15	0	197	125	22	0	0	10	0
3	सखना	69 दांयी पटरी	2015-16	0	27	10	0	0	0	0	0
4	सखना	70 दांयी पटरी	2014-15	0	125	75	10	0	4	11	0
5	सखना	70 दांयी पटरी	2015-16	0	108	66	12	0	6	14	0
6	सखना	71 दांयी पटरी	2015-16	0	122	76	7	0	9	7	0
7	सखना	71 दांयी पटरी	2016-17	0	122	70	0	0	0	0	0
8	सखना	72 दांयी पटरी	2016-17	0	144	40	0	0	0	0	0
9	सखना	74 दांयी पटरी	2017-18	0	125	118	140	0	0	75	0
10	सखना	77 दांयी पटरी	2020-21	640	1102	665	0	280	0	0	300
11	सखना	78 दांयी पटरी	2020-21	102	308	40	0	103	0	0	112
योग-				742	2418	1305	213	383	31	117	412

योग-

742

2418

1305

213

383

31

117

412

अधिसारी अभियन्ता  
निर्माण कार्य (अपर) सोपानिको  
मेरठ

क्षेत्रीय वन अधिकारी  
रिटाजी रेन्ज (मेरठ)

क्षेत्रीय कर्ताधिकारी  
सरथना (मेरठ)

प्रशासिक निदेशक (संस्था कुमार)  
सांख्यिक वानिकी प्रभाग  
मेरठ।

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क्र० सं०	प्रजातिवार बाधक पौधों की संख्या														योग	व्यासवर्ग
	नीम	शीशम	पापड़ी	सागौन	गोल्डमोहर	शिरस	सेमल	जंगल जलथी	तुन	यूकालिप्टस						
1	13	14	15	16	17	18	19	20	21	22	23	24				
1	0	0	0	0	0	0	0	0	0	0	92	0-10				
2	0	0	0	0	0	0	0	0	0	0	354	0-10				
3	0	0	0	0	0	0	0	0	0	0	37	0-10				
4	0	0	0	0	0	0	0	0	0	0	225	0-10				
5	28	0	0	0	0	0	0	0	0	0	234	0-10				
6	4	0	0	0	0	0	0	0	0	0	225	0-10				
7	0	108	24	201	0	0	0	0	0	0	525	0-10				
8	0	122	48	198	0	0	0	0	0	0	552	0-10				
9	0	158	0	295	0	0	0	0	0	0	911	0-10				
10	0	705	0	690	0	0	0	0	0	0	4382	0-10				
11	0	200	0	135	0	0	0	0	0	0	1000	0-10				
योग-	32	1293	72	1519	0	0	0	0	0	0	8537	-				

पृष्ठ संख्या-

अभिषेक (अभिषेक) सौमिनिक

अभिषेक (अभिषेक) सौमिनिक

क्षेत्रीय वन अधिकारी  
रिडानी रेन्ज (मेरठ)

क्षेत्रीय वन अधिकारी  
सरयना (मेरठ)

प्रशासनिक निदेशक (संरक्षक कुमार)  
सामाजिक वाणिज्यी प्रभाग  
मेरठ।

08/07/21

क्र० सं०	रेंज	मील / पट्टी	वृक्षारोपण वर्ष	प्रजातिवार बाधक पौधों की संख्या								
				अर्जुन	कंजी	जामुन	कैशिया सेमिया	सहजन	इमली	अकशिया अरिकुलिफॉर्मिस	बहेड़ा	
1	2	3	4	5	6	7	8	9	10	11	12	
9	रिडानी	82 दांयी पट्टी	2015	80	800	950	0	0	0	0	0	
10	रिडानी	82 दांयी पट्टी	2016	100	1175	500	0	0	0	0	0	
11	रिडानी	83 दांयी पट्टी	2015	25	426	250	0	0	0	0	0	
12	रिडानी	83 दांयी पट्टी	2015	280	600	373	0	0	0	0	2	
13	रिडानी	84 दांयी पट्टी	2017	600	500	600	0	0	0	0	0	
14	रिडानी	85 दांयी पट्टी	2016	100	800	800	0	0	0	0	0	
15	रिडानी	86 दांयी पट्टी	2019	0	1000	525	0	0	0	0	50	
16	रिडानी	88 दांयी पट्टी	2015	0	600	1000	0	0	0	0	0	
17	रिडानी	91 दांयी पट्टी	2018	140	1072	140	0	0	0	0	0	
18	रिडानी	92 दांयी पट्टी	2018	0	1000	130	0	0	0	0	0	
योग-				1325	7973	5268	0	0	0	0	52	
कुल योग-				2067	10391	6573	213	383	31	117	464	

*R. P. Sharma*

अधिराज्य अधिकारी  
निर्माण खण्ड (भवन) लीगलिटी  
सेक्टर

क्षेत्रीय वन अधिकारी  
रिडानी रेन्ज (सेक्टर)

क्षेत्रीय वनाधिकारी  
सरधाना (सेक्टर)

प्रभागिय निदेशक (जनश कुमार)  
सांख्यिक वानिकी प्रभाग  
सेक्टर I

प्रजातिवार बाधक पौधों की संख्या

क्र० सं०	श्रीम		पापडी	सागौन	गोल्डमोहर	शिरस	सेमल	जंगल जलेशी	तुन	यूकालिप्टस	योग	व्यासवर्ग
	Azadiracht a idica	Dalbergi a sissoo										
1	13	14	15	16	17	18	19	20	21	22	23	24
9	0	750	0	1040	0	150	30	0	0	600	4400	0-10
10	0	700	0	0	25	0	0	0	0	0	2500	0-10
11	0	529	0	20	0	0	0	0	0	0	1250	0-10
12	0	620	0	0	0	0	0	0	0	0	1875	0-10
13	25	800	0	100	0	0	0	0	0	500	3125	0-10
14	0	1500	0	0	600	0	100	300	0	1300	5500	0-10
15	0	400	0	1100	0	0	0	0	0	50	3125	0-10
16	0	1000	0	1000	0	0	0	0	0	800	4400	0-10
17	0	1150	0	1063	0	0	0	475	150	900	5090	0-10
18	0	325	0	600	0	0	0	175	54	326	2610	0-10
योग-	25	7774	0	4923	625	150	130	950	204	4476	33875	-
कुल योग-	57	9067	72	6442	625	150	130	950	204	4476	42412	-

*[Handwritten signature]*

अधीक्षक (अवकाश) श्री 01/10/2024  
मेरठ

अधीक्षक (अवकाश) श्री 01/10/2024  
मेरठ  
क्षेत्रीय वन अधिकारी  
रिजनी सेन्ज (मेरठ)

क्षेत्रीय वन अधिकारी  
सरथना (मेरठ)

प्रजातीय निदेशक (अवकाश कुमार)  
आवृत्तिक वारिकी प्रभाग  
मेरठ

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पृष्ठ संख्या-

**Proposal Name:-** DIVERSION OF 222.98 HECT OF P.F. LAND FOR CONSTRUCTION OF CHOUDHARY CHARAN SINGH KAVAD MARG ON RHS SIDE SHOULDER OF UPPER GANGA CANAL FROM KM CH. 51.910 TO KM CH. 108.750 IN DISTRICT - MUZAFFAR NAGAR. KM. CH.108.750 TO KM CHAINAGE 151.050 IN DISTRICT - MEERUT. AND KM CHAINAGE 151.050 TO KM CH. 163.40 IN GHAZIABAD DISTRICT. IN UTTAR PRADESH.

**Proposal No. :-** FP/UP/ROAD/121197/2021.

**UNDERTAKING FOR CONSERVATION OF FLORA/FAUNA DURING CONSTRUCTION OF APPROACH**

I Executive Engineer Construction Division (Building), P.W.D, Meerut the user agency hereby undertakes that, we will not disturb the flora/ around the diverted area "Construction of Choudhary Charan Singh Kavad Marg On RHS Side Shoulder of upper Ganga canal form Km. Ch.108.750 To Km Chainage 151.050 in District - Meerut District, Uttar Pradesh, Total length 111.49 Km), Uttar Pradesh" and will take the preventive measures to minimize and avoid any impacts of flora/fauna. It is also further stated the responsibility of conservation for flora/fauna during construction activity for any impacts will be taken carefully by us.

Place- Meerut  
Date-

(C.P. Singh)  
Executive Engineer,  
Construction Division (Building),  
PWD, Meerut

C/S  
08/7/21  
प्रभागीय निदेशक (राजेश कुमार)  
सांख्यिक वानिकी प्रभाग  
मेरठ।

AE

ऑन लाईन प्रस्ताव संख्या-FP/UP/Road/121197/2021

मुजफ्फरनगर वन प्रभाग के अन्तर्गत चौधरी चरण सिंह कावड मार्ग (मुख्य गंग नहर) की दायीं पट्टी के चौड़ीकरण एवं सुदृढीकरण में बाधक कुल वृक्षों का गोलाईवार सारांश (रोमी0 में)

क्र०सं०	प्रजाति का नाम	वैज्ञानिक नाम	0-30	31-60	61-90	91-120	121-150	150+	Total
1	अमरूद	Psidium guajava	0	6	1	0	0	0	7
2	अभतलास	Cassia fistula	8	124	105	124	52	26	439
3	अरू	Litoria aruensis	0	0	0	0	0	2	2
4	अर्जुन	Terminalia arjuna	7	30	100	191	148	116	592
5	अशोक	Saraca asoca	19	65	21	13	3	1	122
6	आम	Mangifera indica	0	1	19	17	7	6	50
7	आमला	Phyllanthus emblica	1	448	128	7	0	0	584
8	एलमोनिया	Alstonia scholaris	0	0	0	0	1	1	2
9	मंजी	Millettia pinnata	38	554	238	327	105	38	1,300
10	मचनार	Bauhinia variegata	1	29	13	20	5	1	69
11	कट सागौन	Haplophragma adenophyllum	167	1385	246	58	15	1	1,872
12	कटहरल	Artocarpus altilis	0	1	2	1	0	0	5
13	बनक चम्पा	Pterospermum acerifolium	3	10	0	0	0	0	13
14	केसियासोमिया	Senna siamea	0	0	0	0	1	0	1
15	कोकरट	Murry	93	711	297	266	147	165	1,679
16	छेर	Acacia catechu	8	150	67	16	1	1	243
17	गुदेल	TREWIA NUDIFLORA	0	10	13	0	2	3	28
18	गुलमोहर	Delonix regia	0	0	0	1	1	2	4
19	गुलर	Ficus racemosa	0	4	5	4	0	5	18
20	चक्रेमिया	Chukrasia tabularis	0	0	2	1	0	1	4
21	चंड	Pinus Pinophyta	0	1	0	1	0	0	2
22	जंगल जलेबी	Pithecellobium dulce	2	25	19	19	9	4	78
23	जरूल	Lagerstroemia speciosa	0	1	2	0	0	3	6
24	जामुन	Syzygium cumini	2	25	30	61	23	81	222
25	तुन	Toona ciliata	0	1	1	0	2	5	9
26	नीम	Azadirachta indica	0	81	46	5	1	4	137
27	पापडी	Holoptelea integrifolia	144	1010	241	141	54	76	1,666
28	पिलग्रन	Ficus virens	0	0	0	0	0	2	2
29	पीपल	Ficus religiosa	0	4	3	3	1	20	31
30	पुर्तनजीवा	Putranjiva Roxburghii	1	2	1	2	1	3	10
31	पोपलर	Populus	0	0	3	3	2	11	19
32	बक्रायन	MELIA AZEDARACH	1	17	11	2	3	0	24
33	बबूल	Vachellia nilotica	2	45	21	120	83	64	335
34	बिलायती बबूल	Prosopis juliflora	0	0	1	1	1	1	4
35	बेरी	Ziziphus mauritiana	3	15	12	0	1	1	32
36	बेल	Aegle marmelos	7	66	53	33	17	10	186
37	बेहडा	Terminalia bellirica	1	16	17	19	4	6	63
38	बोतल वृश	Callistemon	0	1	1	2	0	1	5

Er. R.K. Notiyal Vikas Jamar  
Junior Engineer  
CD-I, P.W.D., MZN.

Er. Harish Pathak  
Junior Engineer  
CD-I, P.W.D., MZN.

Er. Paryoshi Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

Er. Parveen Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

Sushil Kumar  
Junior Engineer  
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Er. Trushpal  
Junior Engineer  
CD-I, P.W.D., MZN.

Er. Rupendra Singh  
Junior Engineer  
CD-I, P.W.D., MZN.

अधिसारी अभियन्ता  
निर्माण खण्ड-1, लोणठिवा  
मुजफ्फरनगर  
(सूरज)  
प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
मुजफ्फरनगर

(कुलदीप सिंह)  
क्षेत्रीय वन अधिकारी  
मुजफ्फरनगर

(मोहन कुमार बहुखण्डी)  
क्षेत्रीय वन अधिकारी  
जानसठ रेंज, मुजफ्फरनगर

(सिंहराज सिंह पुण्डीर)  
क्षेत्रीय वन अधिकारी  
गोरना रेंज, मुजफ्फरनगर

2143

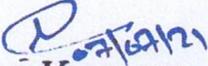
ऑन लाईन प्रस्ताव संख्या—FP/UP/Road/121197/2021  
मुजफ्फरनगर वन प्रभाग के अन्तर्गत चौधरी चरण सिंह कावड मार्ग (मुख्य गंग नहर) की दायीं पटरी के चौडीकरण एवं सुदृढीकरण में बाधक कुल वृक्षों का गोलाईवार सारांश (सेमी० में)

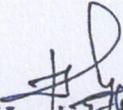
क्र०सं०	प्रजाति का नाम	वैज्ञानिक नाम	0-30	31-60	61-90	91-120	121-150	150+	Total
39	मलबरी	Mulberries	13	0	0	0	0	1	5
40	यूकेलिप्टिया	Eucalyptus globulus	5171	335	500	311	324		1,646
41	शहतूत	Morus alba	02	1	3	2	2		10
42	शीशम	Dalbergia sissoo	133	1183	303	118	134	73	1,944
43	सहजन	Moringa oleifera	02	0	1	0	2		5
44	सामोन	Tectona grandis	162	2307	435	74	22	8	3,008
45	सीरा	Albizia lebbeck	261	54	82	58	75		332
46	सुबभूत	Leucaena leucocephala	00	1	0	0	0		1
47	सेमल	Bombax ceiba	06	12	7	7	22		54
48	सैन	Samanea saman	00	0	1	0	2		3
	Total		811	8563	2860	2244	1224	1,171	16,873

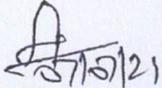
मुजफ्फरनगर वन प्रभाग के अन्तर्गत चौधरी चरण सिंह कावड मार्ग (मुख्य गंग नहर) की दायीं पटरी के चौडीकरण एवं सुदृढीकरण में बाधक वृक्षों का रेंजवार सारांश—

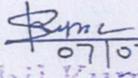
मुजफ्फरनगर रेंज = 6834  
मोरना रेंज = 4713  
जानसठ रेंज = 5326

<b>Total</b>	<b>16873</b>
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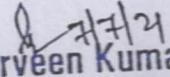
  
Vikas Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

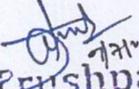
  
Er. Harish Pathak  
Junior Engineer  
CD-I, P.W.D., MZN.

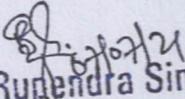
  
Er. R.K. Notiyal  
Junior Engineer  
CD-I, P.W.D., MZN.

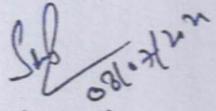
  
Suchil Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

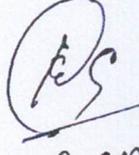
  
Er. Paryosh Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

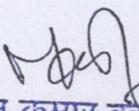
  
Er. Parveen Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

  
Er. Prushpal  
Junior Engineer  
CD-I, P.W.D., MZN.

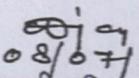
  
Er. Rupendra Singh  
Junior Engineer  
CD-I, P.W.D., MZN.

  
(सूरज)  
प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
मुजफ्फरनगर

  
21/07/2021  
REC MZN

  
(मोहन कुमार बहुखण्डी)  
क्षेत्रीय वन अधिकारी  
जानसठ रेंज, मुजफ्फरनगर

(सिंहराज सिंह पुण्डीर)  
क्षेत्रीय वन अधिकारी  
मोरना रेंज, मुजफ्फरनगर

  
08/07/2021  
अधिशासी अभियन्ता  
निर्माण खण्ड-1, लो०नि०वि०  
मुजफ्फरनगर

Proposal No. : FP/UP/ROAD/121197/2021

संलग्नक संख्या-

Diversion of P.F. Land for Construction of Choudhary Charan Singh Kavard Marg on RHS side Shoulder of Upper Ganga Canal from Km Ch. 51.910 To Km Ch.163.40(Km Ch. 51.910 To Km Ch.108.750 in District Muzaffarnagar) in district- Muzaffarnagar, Meerut, Ghaziabad in state of UP

### संयुक्त निरीक्षण रिपोर्ट

जनपद मुजफ्फरनगर में जनपद मुजफ्फरनगर में अधिशासी अभियन्ता, निर्माण खण्ड (भवन) लो0नि0वि0 मेरठ द्वारा चौधरी चरण सिंह, कावड मार्ग की दायीं पट्टी के निर्माण हेतु कि0मी0 चैनैज 51.910 से कि0मी0 चैनैज 108.750 तक परियोजना में बाधक विभिन्न प्रजातियों के पातन एवं संरक्षित वन भूमि के गैर वानिकी प्रयोग हेतु दिनांक-10.06.2021 से दिनांक-15.06.2021 तक लोक निर्माण विभाग व वन विभाग के द्वारा संयुक्त निरीक्षण किया संयुक्त निरीक्षण में लोक निर्माण विभाग की ओर से अवर अभियन्ता श्री विकास कुमार, श्री सुशील, श्री रूपेन्द्र सिंह, श्री प्रवीण कुमार, श्री त्रुषपाल, श्री आर0के0 नोटियाल, श्री प्रयोष कुमार एवं श्री हरिश पाठक तथा वन विभाग की ओर से श्री कुलदीप सिंह, क्षेत्रीय वन अधिकारी, मुजफ्फरनगर, श्री सिंहराज सिंह पुण्डीर क्षेत्रीय वन अधिकारी गोरना एवं श्री मोहन कुमार बहुखण्डी, क्षेत्रीय वन अधिकारी जानसठ सम्मिलित रहें तथा यह तथ्य प्रकाश में आये कि विषयक परियोजना में 113.68 है0 संरक्षित वन भूमि की मांग न्यूनतम एवं अपरिहार्य है तथा इसका कोई विकल्प नहीं है, साथ ही विषयक परियोजना में प्रश्नगत 113.68 है0 संरक्षित वन भूमि पर विभिन्न प्रजातियों के 16873 वृक्ष बाधक है जिनका पातन किया जाना न्यूनतम एवं अपरिहार्य है।

नोट- परियोजना में प्रस्तावित 113.68 है0 संरक्षित वन भूमि का एरिया कैलकुलेशन शीट व विभिन्न प्रजातियों के 16873 बाधक वृक्षों का विवरण प्रस्ताव के साथ संलग्न है।

(सिंहराज सिंह पुण्डीर)  
क्षेत्रीय वन अधिकारी  
गोरना रेंज, मुजफ्फरनगर

(मोहन कुमार बहुखण्डी)  
क्षेत्रीय वन अधिकारी  
जानसठ रेंज, मुजफ्फरनगर

(कुलदीप सिंह)  
क्षेत्रीय वन अधिकारी  
मुजफ्फरनगर

Er. Paryosh Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

Er. R.K. Notiyal  
Junior Engineer  
CD-I, P.W.D., MZN.

Er. Prushpal  
Junior Engineer  
CD-I, P.W.D., MZN.

Er. Parveen Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

(सूरज)  
प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
मुजफ्फरनगर  
प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
मुजफ्फरनगर

(अजय भास्कर)  
अधिशासी अभियन्ता  
निर्माण खण्ड-1  
लो0नि0वि0  
मुजफ्फरनगर  
अधिशासी अभियन्ता  
निर्माण खण्ड-1, लो0नि0वि0  
मुजफ्फरनगर

(सी0पी0सिंह)  
अधिशासी अभियन्ता  
निर्माण खण्ड (भवन)  
लो0नि0वि0 मेरठ

Er. Harish Pathak  
Junior Engineer  
CD-I, P.W.D., MZN.

Vikas Kumar  
Junior Engineer  
CD-I, P.W.D., MZN.

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